

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(9) C.P.(IB)- 1728(MB)/2017

CORAM:

Present : SHRI M. K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 16.05.2018

NAME OF THE PARTIES: Kalpesh Khushaldas Goradia
V/s.
Manilon Textiles Mills Pvt. Ltd.

SECTION OF THE COMPANIES ACT : I&B Code 2016.

ORDER

1. The Learned Representative of the Petitioner is present.
2. One of the Director of the Respondent Company is present.
3. The Respondent undertakes to make payment of Rupees Two Lakhs by 15.06.2018.
4. On completion of this transaction without prejudice to their legal rights both sides shall prepare a proposed draft settlement to be discussed in the Court.
5. The Matter is listed on **21.06.2018**.

SD/-

M. K. SHRAWAT
Member (Judicial)

16.05.2018.
Gajanan/aah